NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/242/ (IB)/2017

NAME OF THE PETITIONER(S)

: MANOJ ENTERPRISES

NAME OF THE RESPONDENT(S)

: G.K.K EXPORTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner called but absent. No representation. Counsel for petitioner has caused his appearance on 6.6.2017 before the Adjudicating Authority. He was absent on 19.7.2017. Today also there is no representation. Final opportunity is granted for the appearance of the petitioner counsel and for hearing submissions. Put up on 31.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)